



NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 15/07/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4  
OTHERS  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	T.k Bhaskar Medha Rao	Counsel for petitioner	
	Harishankar Mani Sandeep Kumar Ashwin Prasad	Counsel for respondents	

**ORDER**

Counsel for both sides are present and submitted that the settlement talks are in progress and prayed for time for reporting settlement. At request, matter stands adjourned. Put up on 28.08.2019.

  
(Ch. MOHD. SHARIEF TARIQ)  
Member (Judicial)

knp